

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER

आ.अ.सं./ITA No.989/SRT/2024 (AY 2018-19)

(Hearing in Physical Court)

Aalidhra Texspin Engineers Plot No. 2, S.No.122, Ground Floor, Vaghdhara Road, Dadra and Nagar Haveli (UT)-396 240 [PAN No. AAIFA 2434 N]	Vs	DCIT, CPC Current jurisdiction: Asst. Commissioner of Income-tax, Vapi Circle, AAYkar Bhavan, Beside Podar Plaza, Vapi
अपीलार्थी/ Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से /Assessee by	Shri Rasesh Shah, CA
राजस्व की ओर से /Revenue by	Shri Ritesh Mishra, CIT-DR
सुनवाई की तारीख/Date of hearing	11.03.2025
उद्घोषणा की तारीख/Date of pronouncement	11.03.2025

Order under section 254(1) of Income Tax Act

PER PAWAN SINGH, JUDICIAL MEMBER:

1. This appeal by assessee is directed against the order of Ld. Commissioner of Income-Tax/Addl/JCIT(A)-4, Bengaluru dated 01.07.2024 under section 250 of Income Tax Act, 1961 ('the Act').
2. Before us, the learned Counsel, on behalf of the assessee, by way of a letter dated 9th March 2025, submitted that he did not wish to press this appeal, to which, the learned Departmental Representative did not raise any objection. Consequently, we treat this appeal as withdrawn.
3. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 11/03/2025 at the time of hearing.

Sd/-
(BIJAYANANDA PRUSETH)
[लेखा सदस्य/ACCOUNTANT MEMBER]

Sd/-
(PAWAN SINGH)
[न्यायिक सदस्य JUDICIAL MEMBER]

सूरत / Surat Dated: 11/03/2025
Dkp Outsourcing Sr. P.S*

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

- अपीलार्थी/ The Appellant
- प्रत्यर्थी/ The Respondent
- आयकर आयुक्त/ CIT
- विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, सूरत/ DR, ITAT, SURAT
- गार्ड फाईल/ Guard File

// True Copy //

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण, सूरत

		Date	Initial	
	Draft order was dictated by author (JM)	11/03/2025		
	Draft placed before author	11/03/2025		
	Draft proposed & placed before the second member	11/03/2025		
	Draft discussed/approved by Second Member.	11/03/2025		
	Approved Draft comes to the Sr.PS/PS	11/03/2025		
	Kept for pronouncement on	Open court		
	File sent to the Bench Clerk	11/03/2025		
	Date on which file goes to the AR			
	Date on which file goes to the Head Clerk.			
	Date of dispatch of Order.			
	Draft dictation sheets are attached			